

(b) if so, the total estimated iron ore reserves available in the country, State-wise;

(c) whether the Government have studies the Environmental factors due to mining;

(d) if so, the details thereof; and

(e) the action taken by the Government in preventing the pollution in river Bhadra, due to discharge from Kudremukh iron ore and VISL (Bhadravati) ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS) : (a) and (b) Yes, Sir. Exploration is an ongoing activity. The State-wise estimated reserves in respect of Hematite and Magnetite Ores of Iron are listed below as on 1.4.95.

Unit : Million Tonnes	
Name of State	Total recoverable reserves
<i>Hematite</i>	
All India	10052
Andhra Pradesh	51
Bihar	2657
Goa	745
Karnataka	1072
Madhya Pradesh	1998
Maharashtra	227
Orissa	3293
Rajasthan	9
<i>Magnetite</i>	
All India	3408
Andhra Pradesh	418
Bihar	5
Goa	164
Karnataka	2784
Kerala	36
Rajasthan	Negligible
Tamil Nadu	1

(c) The environment factors have been studied both by Private and Government Agencies.

(d) Under Sector 5(2) of the Mines and Minerals (Regulation and Development) Act, 1957 before grant of mining lease by the State Government, a mining plan duly approved by the Central Government is a prerequisite. The mining plan which is approved by Indian Bureau of Mines (IBM) also includes an environmental management plan. Thus, in each operating mine, environmental factors have been studied and are being monitored regularly by the IBM. Under BRGM of France, there is collaboration item in Iron Ore Mines of North Goa Mineral Belt that would entail preparation of Environmental Management Plan (EMP).

(e) Preventive measures to ward off pollution in river Bhadra have been taken. They are (i) construction of two mini dams and well designed drainage system, besides a series of check bunds (ii) construction of diversion channel of Kudremukh Holey (iii) construction of a dam across Lakya stream whose height has also been increased to contain railings. The State Pollution Control Board monitors regularly the quality of water of river Bhadra at both points of entry and exit of the project area.

The measures adopted to control pollution at Kemmannugundi Iron Ore Mines of M/s VISL are afforestation of waste dumps and bunding at the foot of the waste dumps. VISL have also set up effluent treatment plants and sewage treatment plant to minimise pollution.

Withdrawal of Passenger Train

3307. SHRI NEPAL CHANDRA DAS : Will the Minister of RAILWAYS be pleased to state :

(a) whether one pair of passenger train in Karimganj-Dhullavcherra route of N.F. Railway has recently been withdrawn ;

(b) if so, the reasons therefor; and

(c) the time by which the said pair of train is likely to be reintroduced ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir. However one pair of Karimganj-Dullabcherra passenger was withdrawn w.e.f. 01.9.91.

(b) Poor patronisation.

(c) At present, there is no plan to reintroduce the train in view of poor patronisation.

Drought Prone Area Programme

3308. SHRIMATI BHAVNA DEVRAJBHAI CHIKHALIYA :
SHRI RANJIB BISWAL .

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) the name of districts covered under the Drought Prone Area Programme and the existing position in this regard State-wise;

(b) the funds allocated by the Union and State/ Governments and spent under the programme during the Eighth Five Year Plan, State-wise and year-wise;

(c) the funds earmarked under the DPAP in Ninth Five Year Plan, State-wise;

(d) whether some States have sent any proposals to bring a few more districts under the said programme;

(e) if so, the details thereof and the reaction of the Government thereto; and

(f) the schemes proposed to be introduced in Drought Prone Areas in Gujarat and Orissa ?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) The names of districts covered under the Drought Prone Areas Programme is given in the enclosed Statement-I. The programme is being implemented in all these districts at present, on Watershed Project basis.

(b) State-wise position on the Central releases made, the matching share of the State Governments and expenditure under the programme, year-wise during the Eighth Five Year Plan (1992-93 to 1996-97) is given in the enclosed Statement-II.

(c) The Ninth Five Year Plan has not yet been finalised by the Planning Commission.

(d) and (e) Some States have sent proposals to include few more blocks under the programme, but as these proposed blocks did not meet the criteria set for inclusion of areas for coverage under the programme, these proposals had not been accepted.

(f) Gujarat and Orissa are already covered under DPAP and the Programme is being implemented in these States also, on watershed project basis. No separate scheme is proposed in these States.

Statement-I

State-wise list of Districts covered under Drought Prone Areas Programme (DPAP)

State	Districts
1	2
1. Andhra Pradesh	1. Adilabad 2. Chittoor 3. Cuddapah 4. Kurnool 5. Khammam 6. Medak 7. Mahaboobnagar 8. Nalgonda 9. Prakasham 10. Rangareddy 11. Srikakulam

	1	2
2. Bihar		1. Bhaabua 2. Dumka 3. Deoghar 4. Dhanbad 5. Bokaro 6. Garhwa 7. Godda 8. Hazaribagh 9. Chatra 10. Jamui 11. Madhubani 12. Nawadah 13. Palamau 14. Rohtas 15. Sitamarhi 16. Sahebganj
3. Gujarat		1. Ahmedabad 2. Amreli 3. Bharuch 4. Bahvnagar 5. Junagarh 6. Panchamahals 7. Sabarkantha 8. The Dangs 9. Vadodra 10. Valsad
4. Himachal Pradesh		1. Bilaspur 2. Solan 3. Una
5. Jammu & Kashmir		1. Doda 2. Udhampur
6. Karnataka		1. Belgaum 2. Bidar 3. Bangalore 4. Chikmagalur 5. Chitradurga 6. Dharwar 7. Gulbarga 8. Hassan 9. Kolar 10. Mysore 11. Tumkur
7. Madhya Pradesh		1. Betul 2. Bhind 3. Bastar 4. Bilaspur 5. Chhindwara 6. Dhar

1		2	
		7. Dewas	
		8. Damoh	
		9. Durg	
		10. East Nimar	
		11. Guna	
		12. Jhabua	
		13. Jabalpur	
		14. Panna	
		15. Rewa	
		16. Rajnandgaon	
		17. Raisen	
		18. Rajgarh	
		19. Ratlam	
		20. Sivpuri	
		21. Shajapur	
		22. Seoni	
		23. Shahdol	
		24. Sidhi	
		25. West Nimar	
8. Maharashtra	1. Ahmednagar		
	2. Aurangabad		
	3. Akola		
	4. Amravati		
	5. Buldana		
	6. Beed		
	7. Chandrapur		
	8. Dhule		
	9. Gadchiroli		
	10. Jalgoan		
	11. Jaina		
	12. Latur		
	13. Nagpur		
	14. Nanded		
	15. Nasik		
	16. Osmanabad		
	17. Pune		
	18. Parbhani		
	19. Sangli		
	20. Satara		
	21. Sholapur		
	22. Yeotmal		
9. Orissa	1. Bolangir		
	2. Sonapur		
	3. Dhenkanal		
	4. Kalahandi		
	5. Naupada		
	6. Phulbani		
	7. Boudh		
	8. Bargarh		
		10. Rajasthan	1. Ajmer
			2. Bharatpur
			3. Banswara
			4. Dungarpur
			5. Jhalawar
			6. Kota
			7. Baran
			8. Sawai Madhopur
			9. Tonk
			10. Udaipur
		11. Tamil Nadu	1. Chidambarnar
			2. Coimbatore
			3. Dindigul Anna
			4. Dharmapuri
			5. Kamarajar
			6. North Arcot I (Ambedkar)
			7. North Arcot II (Thiruvanamalai) (Sambuvarayar)
			8. Pasumpmuthuramalingan
			9. Ramanathapuram
			10. Salem
			11. Tiruchirapalli
			12. Karur Deeran (Chennamalai)
			13. Perambalur (Thiruvalluvar)
			14. Tirunelveli
			15. Pudukottai
		12. Uttar Pradesh	1. Allahabad
			2. Almora
			3. Baharaich
			4. Banda
			5. Chamoli
			6. Garhwal (Pauri)
			7. Gonda
			8. Hamirpur
			9. Mahoba
			10. Jalun
			11. Jhansi
			12. Lakhimpur Kheri
			13. Lalitpur
			14. Mirzapur
			15. Pithoragarh
			16. Sitapur
			17. Sonebhadra
			18. Tehri Garhwal
		13. West Bengal	1. Bankura
			2. Birbhum
			3. Midnapur
			4. Purulia

Statement-II**Drought Prone Areas Programme (DPAP) 1992-93**

(Rs. in lakhs)				
State	Central release	State share	Total funds	Utilisation
1. Andhra Pr.	631.50	601.50	1233.00	1479.47
2. Bihar	382.87	467.82	850.69	579.51
3. Gujarat	371.44	404.77	776.21	787.68
4. Haryana	67.50	67.50	135.00	142.14
5. J & K	166.80	176.18	342.98	332.29
6. Karnataka	571.55	571.78	1143.33	1272.39
7. Madhya Pr.	404.50	404.50	809.00	685.34
8. Maharashtra	627.35	671.50	1298.85	1247.66
9. Orissa	430.47	245.15	675.62	563.41
10. Rajasthan	256.99	330.78	587.77	635.70
11. Tamil Nadu	365.26	365.26	730.52	660.34
12. Uttar Pr.	693.00	693.00	1386.00	1271.36
13. West Bengal	155.15	156.13	311.28	296.73
Total	5124.38	5155.87	10280.25	9954.02

Drought Prone Areas Programme (DPAP) 1993-94

(Rs. in lakhs)				
State	Central release	State share	Total funds	Utilisation
1. Andhra Pr.	1201.50	1231.50	2433.00	2405.17
2. Bihar	434.11	305.10	739.21	880.28
3. Gujarat	559.12	559.12	1118.24	1193.91
4. Haryana	101.25	101.25	202.50	203.75
5. J & K	111.37	111.37	222.74	403.84
6. Karnataka	846.46	840.14	1686.60	1608.81
7. Madhya Pr.	575.39	575.39	1150.78	1339.18
8. Maharashtra	967.54	1007.25	1974.79	1825.91
9. Orissa	421.17	357.00	778.17	1125.74
10. Rajasthan	519.51	395.50	915.01	729.92
11. Tamil Nadu	682.17	682.17	1364.34	1074.30
12. Uttar Pr.	1036.53	1036.54	2073.07	1943.94
13. West Bengal	229.88	212.59	442.47	432.17
Total	7686.00	7414.92	15100.92	15166.92

Drought Prone Areas Programme (DPAP) 1994-95

(Rs. in lakhs)				
State	Central release	State share	Total funds	Utilisation
1. Andhra Pr.	1093.86	1093.86	2187.72	2354.86
2. Bihar	568.13	300.00	868.13	631.87
3. Gujarat	617.35	617.35	1234.70	1190.74
4. Haryana	112.50	112.50	225.00	224.25
5. J & K	266.75	268.75	533.50	502.73
6. Karnataka	1034.00	1034.00	2068.00	1718.74
7. Madhya Pr.	672.50	672.50	1345.00	1065.34
8. Maharashtra	1109.00	1109.00	2218.00	2382.51
9. Orissa	516.50	516.50	1033.00	889.83
10. Rajasthan	426.50	426.50	853.00	1013.03
11. Tamil Nadu	622.12	622.12	1244.24	1396.35
12. Uttar Pr.	1148.78	1148.78	2297.56	2091.18
13. West Bengal	302.86	302.86	605.72	671.58
Total	8490.85	8222.72	16713.57	16133.01

Drought Prone Areas Programme (DPAP) 1995-96

(Rs. in lakhs)				
State	Central release	State share	Total funds	Utilisation
1. Andhra Pr.	2106.55	2106.55	4213.10	2103.00
2. Bihar	724.71	724.71	1449.42	374.56
3. Gujarat	1013.96	1013.96	2027.92	774.80
4. Himachal Pr.	66.50	66.50	133.00	43.26
5. J & K	260.29	260.29	520.58	477.58
6. Karnataka	1159.04	1159.04	2318.08	1454.99
7. Madhya Pr.	1938.70	1938.70	3877.40	1534.48
8. Maharashtra	1721.31	1721.31	3442.62	1677.22
9. Orissa	403.84	403.84	807.68	715.21
10. Rajasthan	643.77	643.77	1287.54	1001.99
11. Tamil Nadu	532.49	532.49	1064.98	1307.86
12. Uttar Pr.	1093.16	1093.16	2186.32	1763.30
13. West Bengal	230.33	230.33	460.66	205.21
14. Haryana (ONG)	15.41	15.41	30.82	24.81
Total	11910.06	11910.06	23820.12	13458.27

Drought Prone Areas Programme (DPAP) 1996-97

(Rs. in lakhs)

State	Central release	State share	Total funds	Utilisation
1. Andhra Pr.	2619.63	2619.63	5239.26	4312.74
2. Bihar	34.00	34.00	68.00	258.22
3. Gujarat	731.06	731.06	1462.12	1175.84
4. Himachal Pr.	194.00	194.00	388.00	185.28
5. J & K	198.00	198.00	396.00	63.80
6. Karnataka	493.55	493.55	987.10	1185.52
7. Madhya Pr.	2118.94	2118.94	4237.88	1648.10
8. Maharashtra	1260.73	1260.73	2521.46	1648.10
9. Orissa	295.00	295.00	590.00	454.08
10. Rajasthan	152.00	152.00	304.00	458.03
11. Tamil Nadu	1223.56	1223.56	2447.12	1210.71
12. Uttar Pr.	1649.57	1649.57	3299.14	2457.43
13. West Bengal	28.29	28.29	56.58	313.90
14. Haryana (ONG)	1.86	1.86	3.72	12.77
Total	11000.19	11000.19	22000.38	16008.10

Disposal of Surplus Defence Stock

3309. SHRI M. RAJAJIAH : Will the Minister of DEFENCE be pleased to lay a Statement showing :

(a) the items that are available under the term "Stores" from surplus defence stock along with its cost and the places of its availability on payment basis to the welfare/charitable and educational institutions;

(b) the items that are available under the term "Vehicles" from surplus defence stock along with its cost and the places of its availability on payment basis to the above institutions; and

(c) the procedure of applying for these items ?

THE MINISTER OF DEFENCE (SHRI GEORGE FER-NANDES) : (a) A list of items that are available under the

term "Stores" from surplus defence stock to the welfare/charitable and educational institutions is given in the Statement-I enclosed. The places of the availability of these items are contained in the Statement-II enclosed.

(b) The details of the items that are available under the term "Vehicles" from surplus defence stock and the cost of each item are contained in the Statement-III enclosed. The places of its availability on payment basis to the above bodies are contained in the Statement-IV.

(c) The details of the procedure of applying for these items are given in the Statement-V enclosed.

Statement-I

The list of the items which can be made available under the term 'Stores' from surplus defence stock to the Welfare/Charitable/Educational institutions is as under :

1. Blanket
2. Blouse woollen
3. Boot Ankle Rubber
4. Coats and Caps WP
5. Cover WP
6. Durries
7. Great Coats
8. Overalls Combination
9. Shirt Woollen
10. Trousers cotton
11. Bags Sleeping
12. Towels
13. Net Mosquitoes
14. Bed Sheets

The above-mentioned items are issued to the said Institutions, Flood prone areas and Govt. departments, free of cost, within the delegated powers of Depot Commandant upto Rs. one lakh on the prevailing vocabulary rate available with each Depot.

Statement-II

Sl.No.	Depot	States, Organisations/institutions belonging to which will be dependent on the Depot.
1	2	3
1.	Ordnance Depot, Avadi	(a) Andhra Pradesh (b) Tamil Nadu (c) Karnataka (d) Kerala
2.	Ordnance Depot, Telegaon Dabhade	(a) Maharashtra (b) Goa (c) Gujarat (d) Union Territory of Diu and Daman
3.	6 Field Ordnance Depot C/O 56 APO	Rajasthan
4.	Ordnance Depot, Shakurbasti	N.C.T. of Delhi